

Mechanism for monitoring welfare of families of martyred jawans

†681. SHRI NARESH AGRAWAL: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that there is no mechanism to monitor and ensure implementation of decisions taken by Government and announcements made by various institutions for families of martyred jawans;

(b) if so, the reasons therefor; and

(c) if not, the manner in which Government ensures implementation of the decisions taken for the welfare of families of martyred jawans?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) No, Sir.

(b) Question does not arise.

(c) There is a well-established procedure/system to monitor and ensure implementation of decisions taken by Government and announcements made by various institutions for families of martyred jawans. The Government decisions and announcements are forwarded by the respective Services' Headquarters to the Units which implement these decisions/announcements and submit the compliance report to the Services' Headquarters through their higher formations.

Handing over of border roads in Himachal Pradesh to BRO

682. SHRI P. BHATTACHARYA: Will the Minister of DEFENCE be pleased to state:

(a) whether Government has received any representation in the month of August, 2016 and October, 2016 regarding handing over of Shimla-Dodrakwar and Rampur-Rohru roads in Shimla district of Himachal Pradesh to the Border Roads Organisation (BRO);

(b) if so, details thereof and Government's response in this regard; and

(c) whether Government will give special attention to those projects for the overall development of the area as well as for making fool-proof arrangement to vigil along side the China border, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) Yes, Sir. The Ministry has received representations in the

† Original notice of the question was received in Hindi.